

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH, COURT NO. 1

Service Tax Appeal No. 2135 of 2011

[Arising out of the Order of Review Adjudication Order No. 93/2011 dated 28.04.2011 passed by the Commissioner of Service Tax, Bangalore.]

Sridevi Business Solutions Pvt Ltd

No. 27/A/126, 1st Floor, 19th Main Road, 1 Block
Rajajinagar, Bengaluru Urban,
Karnataka – 560010.

.....Appellant

Versus

**Commissioner of Central Tax,
Central Excise, Bengaluru**

BMTC Building, Banashankari II Stage
Bengaluru Urban, Karnataka - 560070

.....Respondent

Appearance:

None appeared for the Appellant

Mr. Vikalp Jain, Authorized Representative (AR) for the Respondent

CORAM:

HON'BLE MR. P.A. AUGUSTIAN, MEMBER (JUDICIAL)

HON'BLE MR. PULLELA NAGESWARA RAO, MEMBER (TECHNICAL)

FINAL ORDER NO. 20888 /2026

Date of Hearing: 17.07.2026

Date of Decision: 17.07.2026

PER: PULLELA NAGESWARA RAO

When the appeal came up for hearing, none present for the appellant. The matter had been listed on various occasions, 11.03.2025, 16.04.2025, 07.05.2025, 18.06.2025, 03.09.2025, 15.01.2026, 19.06.2026 and today (17.07.2026) on all these dates none present for the appellant. It seems that the appellant is not serious to prosecute the matter before this forum and consequently, the appeal is dismissed for non- prosecution.

(Order dictated and pronounced in open court)

**(P.A.AUGUSTIAN)
MEMBER (JUDICIAL)**

**(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)**